

20

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1397/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: Bank of India
V/s.
Gupta Infrastructure (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	ASHISH PYASAI a/w UMANG THAKAR	Adv. for Respondent i/b Dhir & Dhir Associates	
2.)	NISHTHA SIKRORIA i/b. PSL Advocates & Solicitors	Advocates. For the Petitioner Financial Creditor	

ORDER

CP No.1397/I&BP/NCLT/MB/MAH/2017

The Company petition admitted, vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)